

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1504  
ANSWERED ON:02.12.2014  
REGULATE PRICES OF PATENTED DRUGS  
Reddy Shri Ch. Malla;Singh Deo Shri Kalikesh Narayan

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government proposes to regulate the prices of patented drugs in the country;
- (b) if so, the details thereof and the reaction of the drug industry thereto along with its likely impact on prices of generic and locally produced drugs;
- (c) whether drug manufacturers from some countries including US have expressed displeasure over the issue of being denied grant patent of certain drugs for which Indian companies are producing generic drugs; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a) and (b): To address the issues of Price Negotiation mechanisms for patented drugs, an Inter-ministerial Committee of Joint Secretaries has been set up to look into the issues and to suggest ways and means to fix the prices of patented drugs in the country.
- (c) No, Madam.
- (d) Does not arise.